

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:2776  
ANSWERED ON:19.12.2003  
LOAN FOR DPC  
NAWAL KISHORE RAI;RAMJILAL SUMAN

**Will the Minister of FINANCE be pleased to state:**

- (a) whether several banks and financial institutions have provided loans for construction of a under construction power generating project of 2,184 mw capacity being executed by Dabhol Power Corporation;
- (b) if so, the names of the banks and financial institutions which have provided loans and the amount of loans provided by them separately;
- (c) the names of foreign banks and financial institutions which have provided loans for the said project alongwith the amount of loans provided by them separately; and
- (d) the amount of loans repaid out of the total loans taken?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ANANDRAO VITHOBA ADSUL):

(a) to (d) In accordance with the practices and usages customary amongst the banks and in conformity with provisions of statutes governing the financial institutions as also the provisions of the Public Financial Institutions (obligations as to Fidelity and Secrecy) Act, 1983, the information in respect of the constituents of the Banks/ Public Financial Institutions can not be divulged.